

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Miscellaneous Application No. 647/2022 in W.P.(C) No. 539/2021

(Arising out of impugned final judgment and order dated 30-06-2021 in W.P.(C) No. No. 539/2021 passed by the Supreme Court Of India)

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(FOR ADMISSION and IA No.46311/2022-INTERVENTION/IMPLEADMENT and IA No.46313/2022-APPROPRIATE ORDERS/DIRECTIONS and IA No.46308/2022-APPLICATION FOR PERMISSION and IA No.50311/2022-APPLICATION FOR PERMISSION )

Date : 11-07-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Gaurav Kumar Bansal, Adv.  
Ms. Shomila Bakshi, AOR  
Ms. Nandita Bansal, Adv.

Petitioner-in-person

For Respondent(s)

Mr. R. Basant, Sr. Adv.  
Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Polanki Gowtham, Adv.  
Mr. Shaik Mohamad Haneef, Adv.  
Mr. T. Vijaya Bhaskar Reddy, Adv.  
Mr. K.V. Girish Chowdary, Adv.  
Ms. Rajeswari Mukherjee, Adv.Mr. K.M. Nataraj, ASG  
Ms. Aishwarya Bhati, ASG.  
Mr. Rajat Nair, Adv.  
Mr. Amit Sharma, Adv.  
Mr. Sugosh Subramanyam, Adv.  
Ms. Preeti Rani, Adv.  
Mr. Manvendra Singh Rathore, Adv.  
Mr. G.S. Makker, AOR  
Mr. Arvind Kr. Sharma, AOR

contd..

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K. Joy, Adv.  
Mr. Alim Anvar, Adv.

Mrs. K. Enatoli Sema, Adv.  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv

Ms. Aishwarya Bhati, ASG  
Mr. Rajat Nair, Adv.  
Mr. Shashank Bajpai, Adv.  
Mr. Shantunu Sharma, Adv.  
Mr. Ketan Paul, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Raj Bahadur Yadav, AOR

Mr. Chirag M. Shroff, AOR  
Mr. Amandeep Mehta, Adv

UPON hearing the counsel the Court made the following  
O R D E R

Put up on 13.07.2022.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR